

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION, 2012

BULLETIN PART - I

FRIDAY, THE 9th MARCH, 2012

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12:15 P.m. and again resumed at 12:45 P.m. till 1:50 P.m. The day was allotted for transaction of Government Business.

1. **National Anthem was played.**
2. **Address was made by the Governor under Article 176 of the Constitution of India.**
3. **Shri. Ronnie V. Lyngdoh, Govt. Chief Whip moved the Motion of Thanks to the Governor's Address.**

4. REPORT OF THE BUSINESS ADVISORY COMMITTEE :

In pursuance 230 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker announced the Report of the Business Advisory Committee.

5. ALLOCATION OF TIME :

Shri. Rowell Lyngdoh, Deputy Chief Minister in – charge Parliamentary Affairs moved: "This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session". Before the Motion was put to vote, Members from the Opposition, namely Shri. John Manner Marak, MLA, Shri. James A. Sangma, MLA, Shri. Manas Chaudhuri, MLA and Shri. Conrad K. Sangma, Leader of Opposition expressed their discontent on the duration and number of days allocated for Private Members' for the current session. After a brief discussion, the Hon'ble Speaker said that the House will

consider for extension of sitting on certain days depending on the importance of the business and number of participants.

(The motion was then put to vote and adopted, and the Calendar was approved)/

6. PANEL OF CHAIRMEN :

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current session :

- (i) Shri. S. Nongrum, MLA.
- (ii) Shri. J. D. Rymbai, MLA.
- (iii) Shri. J. M. Marak, MLA.
- (iv) Shri. L. Rymbai, MLA.

7. LAYING OF REPORTS / ORDINANCE/ NOTIFICATION / COMMITTEE / BILLS :

Dr. Mukul Sangma, Chief Minister in – charge Finance laid the following :

- (i) The Supplementary Demand for Grants and Supplementary appropriation for 2011 – 2012.
- (ii) The Finance Accounts (Volume 1 & 2) of 2010 – 2011.
- (iii) The Appropriation Accounts, 2010 – 11.

8. Shri. B. M. Lanong, Deputy Chief Minister in – charge Mining & Geology laid the 30th Report of the Meghalaya Mineral Development Corporation Limited, 2010 – 11.

9. Shri Salseng A. Sangma, Minister in – charge Public Works (Building) laid the Thirty First Annual Report of the Meghalaya Government Construction Corporation Limited, 2008 – 2009.

10. Shri. Sayeedullah Nongrum MLA & Chairman, Committee on Public Undertakings laid the Fifth Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year 2009 – 2010 pertaining to Meghalaya Industrial Development Corporation (MIDC) and Mawmluh Cherra Cement Limited (MCCL).

11. Shri. J. M. Marak, MLA & Chairman, Committee on Public Accounts laid the Thirty eight Report of the Committee on Public Accounts on the Report of the Comptroller and Auditor General of India for the year 2009 – 2010 pertaining to Food, Civil Supplies and Consumer Affairs Department.
12. Shri. Manas Chaudhuri, MLA & Chairman, Committee on Subordinate Legislation laid the Report of the Committee on Subordinate Legislation on the Meghalaya Right of Children to Free & Compulsory Education Rules 2011.
13. Dr. Mukul Sangma, Chief Minister in – charge Taxation introduced the Meghalaya (Sales of Petroleum and Petroleum Products including Motor Spirit and Lubricants Taxation) Amendment Bill, 2011.
14. Smti. Ampareen Lyngdoh, Minister in – charge, Urban Affairs introduced the Meghalaya Heritage Bill, 2012.
15. **OBITUARY REFERENCES :**
Members who participated were Dr. Mukul Sangma, Chief Minister, Shri Conrad K. Sangma, Leader of Opposition, Shri. Manas Chaudhuri, MLA, Shri. B. M. Lanong, Deputy Chief Minister and Hon'ble Speaker. Rich tributes were paid particularly to Dr. Bhupen Hazarika and Vasant Sathe.
16. **ADJOURNMENT :**
Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 12th March, 2012.

**H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.**

Memo. No. SP. 10/MLA/BS/12/1.,

Dated Shillong, the 9th March, 2012.

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**Andrew Simons,
Additional, Secretary,
Meghalaya Legislative Assembly.**